

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:780  
ANSWERED ON:24.11.2009  
ENQUIRY INTO ANTI SIKH RIOTS  
Badal Harsimrat Kaur

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware that Central Bureau of Investigation (CBI) has requested Government's permission to file a fresh chargesheet in the case of 1984 riots against those indicted by the Nanawati Commission in 2005;
- (b) whether the Government proposes to accord permission to CBI to file the case in this regard; and
- (c) the likely constraints for not according permission to the CBI so far?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam.

(b) & (c): The request of the CBI is under consideration of Government of National Capital Territory of Delhi.